

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
99/241-242/ND/2023

IN THE MATTER OF:
Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

**M/s. Om Innovation Call
Services Pvt. Ltd. and Ors.**

...RESPONDENT

Section
U/s 241-242

Order delivered on 01.02.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Petitioner

:Adv. Tishampati Sen, Adv. Riddhi
Sancheti, Adv. Anurag Anand,
Adv Mukul Kulhari.

For the Respondent

:

ORDER

IA/30/2024

Heard the Ld. Counsel for the Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **15.02.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)